

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1699  
ANSWERED ON:09.03.2007  
ISSUE OF PAN CARD  
Maadam Shri Vikrambhai Arjanbhai

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Government has issued any direction to UTSL and NSDL to clear pendency in issue of PAN cards;
- (b) if so, the progress made in respect of pending applications year-wise; and
- (c) the further steps taken by the Union Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI S.S. PALANIMANICKAM)

(a) Government has issued direction to service providers i.e., UTITSL and NSDL to issue PAN cards within 10 working days of receipt of applications.

(b) The year wise details of PAN allotted and applications pending are as under:

Year	Total Number of Pan allotment	Number of pending applications
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2003-04	4460038	28948
2004-05	6373028	18873
2005-06	5898470	25473
2006-07	7113105	215443
(till 28.02.2007)		

Pending applications for the financial years 2003-04, 2004-05 and 2005-06 are defective applications. Similarly, 122503 out of 215443 applications for the financial year 2006-07 are also defective in nature. Defects in such applications have not been rectified by the applicants.

(c) The PAN service providers inform applicants about the defects in their applications. The status of all applications is also displayed on the website of the service providers. A call centre has also been set up by the Income-tax Department to inform applicants about the status of their applications. The pendency of applications with UTITSL & NSDL is monitored on a regular basis and in case delays are observed, the same are communicated to service providers for expeditious issue of PAN cards.